

Commerce, Petroleum & Chemicals, Iron and Steel, Department of Economic Affairs, Labour and Employment, Planning Commission, the Director General of Technical Development and the Economic Adviser to the Ministry of Industrial Development and Company Affairs was set up to examine the special reports with a view to identifying the difficulties which are common to most of the industries and which called for organisation of remedial measures.

(c) Some of the steps taken to secure maximum utilisation of the installed capacity in industries are given below :—

- (i) Review of the governmental programmes which have been affecting the demand in industries, with a view to placing of increased orders where possible, as in the case of Railway wagons;
- (ii) Banning of imports to the maximum possible extent to which the indigenous capacity can be utilised;
- (iii) Diversification on a more liberal basis is being actively encouraged;
- (iv) Stepping up of exports through stronger marketing structures both for the public and private sector.
- (v) Liberalised Credit Policy.

#### REORGANISATION OF STATE TRADING CORPORATION

4641. SHRI M. S. OBEROI: Will the Minister of COMMERCE be pleased to state :

(a) when the Committee appointed by Government to go into the working of the State Trading Corporation is likely to complete its work and submit its report; and

(b) whether the said Committee will also examine the question of merger of the Minerals and Metals Trading Corporation with the State Trading Corporation to ensure better co-ordination between the two establishments?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) The Committee is scheduled to submit its report by the end of October, 1968.

(b) No, Sir.

M/S. BENNETT COLEMAN & Co.

4642. SHRI YASHPAL SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether a memorandum has been submitted by the Times of India Employees' Union on the 3rd August, 1968 urging him to institute an immediate inquiry into the conduct of Shri D. K. Kunte, Chairman M/s. Bennett Coleman & Co.;

(b) if so, whether Government propose to lay a copy thereof on the Table of the House; and

(c) the action which is proposed to be taken thereon?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) :

(a) Yes, Sir.

(b) A copy of the memorandum is placed on the table of the House. [Placed in Library. See No. LT-1797/68].

(c) The matter is under consideration.

#### SURVEY OF COAL IN GADARWARA TEHSIL, NARSINGHPUR DISTRICT

4643. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether the coal survey near Gotitoria in Gadarwara Tehsil of Narsinghpur District has been completed;

(b) if not, when it is likely to be completed;

(c) the estimated quantity of coal so far formed and the number of coal seams formed with the coal thickness in each seam;

(d) the time by which the work in the mine is likely to start; and

(e) if not, the reasons therefor?